

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H. Jung, Member**

**Petition No.15/2006**

**In the matter of**

Seeking direction to Grid Corporation of Orissa Ltd., not to charge trading margin exceeding 4 paise/kWh, notified by the Commission.

**And in the matter of**

Shri Gajendra Haldea

**..Petitioner**

Vs

Grid Corporation of Orissa Ltd, Bhubaneshwar

**..Respondent**

**ORDER**

In view of the direction of the Appellate Tribunal for Electricity in its judgment dated 16.11.2006 in Appeal No.81 of 2006 (Gajendra Haldea Vs Grid Corporation of Orissa Ltd and others), Grid Corporation of Orissa Ltd. is directed to place on record the following details, latest by 8.12.2006, duly supported by affidavit, separately for each transaction:

- (a) Quantum of electricity purchased since 27.1.2006;
- (b) Source of purchase of electricity;
- (c) Rate(s) of purchase of electricity;
- (d) Weighted average rate of purchase of electricity;
- (e) Trader to whom sold; and
- (f) Rate at which sold.

2. PTC (India) Limited, Adani Enterprises Limited, Lanco Electric Utility Limited and NTPC Vidyut Vyapar Nigam Limited (all inter-State traders) who are understood to have purchased electricity from the Grid Corporation of Orissa Ltd. are also directed to place on record the details in regard to volume of electricity purchased since 27.1.2006 and sold to the utilities outside the State of Orissa, along with particulars of such utilities also by 8.12.2006, duly supported by affidavit.

3. A copy of this order be sent to Orissa Electricity Regulatory Commission (respondent before the Appellate Tribunal), Uttar Pradesh Power Corporation Ltd. and Maharashtra State Electricity Distribution Company Ltd., both intervenors before the Appellate Tribunal, for their appropriate action.

4. List on 12.12.2006 as per the judgment of the Appellate Tribunal.

**Sd/-  
(A.H. JUNG)  
MEMBER**

**Sd/-  
(BHANU BHUSHAN)  
MEMBER**

**Sd/-  
(ASHOK BASU)  
CHAIRPERSON**

**New Delhi dated the 1<sup>st</sup> December, 2006**